

**IN THE NATIONAL COMPANY LAW TRIBUNAL
COURT NO. IV, NEW DELHI**

Item No. 106
IB-2900/ND/2019

Under Section: 7 of IBC.

In the matter of:

Gitasha Khanna & Ors.	...	Applicant
Vs		
Aegis Value Homes Limited	...	Respondent

Order delivered on 02.03.2020

CORAM

**DR. DEEPTI MUKESH,
HON'BLE MEMBER (J)**

**SHRI HEMANT KUMAR SARANGI,
HON'BLE MEMBER (T)**

For the Applicant	:	Mr. Sumit Shukla, Adv.
For the Respondent	:	Mr. Ankur Sood, Adv. Ms. Romila Mandal, Adv.

ORDER

In view of the status quo order passed by the Hon'ble Supreme Court dated 13.01.2020 for the ordinance dated 28.12.2019, matter adjourned sine die, with the liberty to mention.

**Sd/-
(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)**

**Sd/-
(DR. DEEPTI MUKESH)
MEMBER (JUDICIAL)**

MUKESH